

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 322**  
ANSWERED ON 28/11/2024

**NUCLEAR ENERGY**

322. DR. SIKANDER KUMAR

Will the PRIME MINISTER be pleased to state:-

- (a) whether Government proposes to amend Atomic Energy Act for involvement of private companies in nuclear power stations;
- (b) if so, the details thereof;
- (c) whether Government is in process of using light reactor for captive nuclear power generation; and
- (d) whether Government has taken any initiative to push the nuclear power which is considered to be a cleaner fuel and Indian ambition to achieve net zero goals?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS  
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) & (b) The Government has amended the Atomic Energy Act in 2015 to enable the Joint Ventures of NPCIL with Public Sector Enterprises to set up nuclear power projects.
- (c) A Bharat Small Modular Reactor (BSMR) based on Light Water Reactor technology is being developed for potential use in captive power generation.
- (d) Yes.

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